Declaration or Assets and Liabilities

50(Year. 2024-75	
for	I, KUNTI DEVI son/daughter/wife of LT. RADHIKA ROY	A Carl
91	I, KUNTI DEVI son/daughter/wife of LT. RADHIKA ROY 3 Paged S8 Years, belonging to BIHAR VIDHAN SABHA PATA service and presently working as OFFICE ATTENDANT (SWEEPER).	A
· A	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my	
MILY	spouse and dependants*:	

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2145 18/2/25

SI. No		Self .	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	28,000	RADHIKAROY			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies			_	-	
(iii)	Bonds, Debentures and shares in Companies				_	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	M670RCUCLE 45,000/-	-	_		
(vi)	Jewellery (give details of weight and value)	10 SRAMS				
		100 gms STLUER		-		
(vii)	Other assets, such as values of claims / interests	_	_			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	6 DHUR		-		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	_	_	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_	_		
(v)	Other (such as interest in property)				_	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	6.00000 S B Z	_
	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
	(b) dues to departments dealing with supply of water	_	
	(c) dues to departments dealing with supply of electricity	00	

	(d) dues to departments dealing with telephones		· .
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	M. I	
	(f) Other dues, if any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A2WPD9702H	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		_
	(iv) Property Tax	1	

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C Personal Detail GPF/CPF/PRAN No.	:-	PTS/BLA-1059
Gender	:-	(M/F)
Date of Birth	:-	08021967 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	;-	BIHAR VIDIHAN SABHA, PAYNA-
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby declare th	at the a	bove details are true to the best of my knowledge and bel

Signature

Name of Employee: KUN7I DEVI

Designation:

OFFICE ATTENDANT (SWEEPER)

Date: 13.02.2025

PATNA

Department:

BIHAR VIDHAW SABHA, PATNA.

Note:

Place:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.